

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH PHYSICAL HEARING:



**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

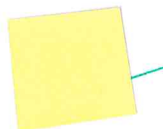
APPLICATION NUMBER : --
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER : Gangotri Textile Ltd
**NAME OF THE RESPONDENT(S) : Jagannath Textiles Company Ltd & 5
Others**
UNDER SECTION : Sec 397/398 of CA, 1956

D.R. S Ravi Chandran, PCS

*S. Manjula Devi Adv
Srinidhi, ADV for KSK Co*

Arjun Suresh : for R. Vidyashankar for Respondents

for petitioner 
for Respondents 



..2..

4. TCP/156/2016

ORDER

Ld.PCS Mr.KS.Ravichandran assisted by Ms.Manjula Devi appears for the Petitioner. Representing Counsel Mr.Arjun Suresh appears for the Respondent.

Representing Counsel for the Respondent seeks adjournment stating that the arguing Counsel Shri Vidya Shankar is held up at Coimbatore.

Pleadings are complete. Written synopsis of arguments filed by the parties.

At request, list the Petition on **04.10.2023 for physical hearing.**

-sd-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

-sd-

**SANJIV JAIN
MEMBER (JUDICIAL)**